

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2260
ANSWERED ON:02.12.2009
UNWILLINGNESS TO WORK IN CADRE STATES
Meinya Dr. Thokchom

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether it is a fact that the IAS and IPS officers belonging to the North Eastern States cadres are reluctant to stay in their cadre States;
- (b) if so, the reasons therefor;
- (c) whether these bureaucrats keep on looking for opportunities to move out of North Eastern Region on deputation or on training; and
- (d) if so, the measures taken or contemplated by the Government to check such an unhealthy trend?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a) to (d): The IAS and IPS officers allotted to North Eastern State Cadres are working in their respective cadres. They do come on Central deputation and proceed on inter-cadre deputation as per the extant policy and with the concurrence of their respective State Governments. In respect of IAS officers belonging to cadre/joint cadres in north-eastern states as per information available (as on 1.1.2009) except for Joint Cadre of Manipur-Tripura, the officers on central deputation were within the prescribed central deputation reserve.